

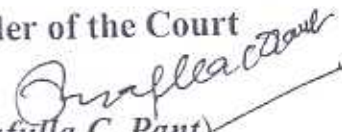
HIGH COURT OF UTTARANCHAL AT
NAINITAL

NOTIFICATION

No. 21. /UHC/Admn.A/2004. Dated: February 24, 2004.

Pursuant to the Government Appointment Order No. 34-Ek (1)/Nyaya Anubhag/2004, Dehradun dated 23 February, 2004, Sri R.C.Gautam, H.J.S., retired Special Judge (E.C.Act), Etah (U.P.) is re-appointed till he attains the age of 62 years or earlier as the case may be, as Additional District and Sessions Judge/ II Fast Track Court, Udham Singh Nagar in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

By Order of the Court


(Prafulla C. Pant)

Registrar General.

No. 348. / XIII (e)-11/Admn.A/2004, Dated February 24, 2004.

Copy forwarded for information and necessary action to: -

1. The Secretary-cum-L.R., Government of Uttaranchal, Dehradun.
2. The Secretary, Appointment, Government of Uttaranchal, Dehradun.
3. The District Judge, Udham Singh Nagar with the remark that copy of charge certificate of taking over be sent to the Court at an early date.
4. The Accountant General, A & T, Saharanpur Road (Mazara), Oberoi Building, Dehradun.
5. Addl.Registrar of the Court.
6. P.P.S. to Hon'ble the Chief Justice.
7. Joint Registrar of the Court.
8. Deputy Registrars of the Court.
9. P.S. to Hon'ble Judge's of this Court with the request to place the Notification before His Lordship's kind perusal.
10. Director, Account & Entitlement, Uttaranchal, 23, Laxmi Road, Dafanwala, Dehradun.
11. Senior Treasury Officer, Udham Singh Nagar.
12. Director, Printing & Stationery, Roorkee (Hardwar) for publication of the notification in the next issue of Gazette of Uttaranchal.
13. Sri R.C.Gautam, Flat No. 3, Phase I, Dayal Apartment, Agra (U.P.)
14. Guard File/ Assistant Concerned.


Addl. Registrar.